computers and various parts and accessories thereof, have also been brought down substantially and this has helped in containing smuggling.

[28 JULY 1998]

### WRITTEN ANSWERS TO UNSTARRED **QUESTIONS**

#### Proposed Air University in Hyderabad

4437. MISS SAROJ KHAPARDE: Will the Minister of CIVIL AVIATION be pleased to state;

- (a) whether any proposal to convert Hyderabad based Central Training Establishment (CTE) into anV\ir University with technical assistance from the International Civil Aviation Organisation is under consideration of Government; and
- (b) if so, the details of the proposed University and what benefits are likely to be derived therefrom?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) No, Sir.

(b) Does not arise.

# Filling up of SC/ST vacancies in AI

4438. SHRIMATI VEENA VERMA: SHRI **RAJUBHAI** PARMAR:

Will the Minister-of CIVIL AVIATION be pleased to state:

- (a) .the number of vacancies of pilots earmarked for SC/ST candidates and others standing unfilled with Air India as at present:-
- (b) the number of accumulated backlog vacancies for SC/ST candidates lying unfilled for over two years and the attempts made to fill up the same, indicating the advertisements issued and follow up action; and
- (c) how many of them have been filled with non SC/ST candidates?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) At present there is a backlog of

- 35 SCST Co-Pilots and Trainee Pilots in Air India. Special recruitment exclusively for SC/ST and OBC candidates was undertaken for which advertisements were released in September, 1994 and November, 1996 leading to selection of 8 SC, 1 ST and 8 OBC Trainee Pilots. A campus recruitment was also held at Indira Gandhi Rashtriya Uran Akademy in April, 1996 leading to appointment of 2 SC and 1 OBC Trainee Pilots.
- (c) None of the vacancies of pilots earmarked for SC/ST have been filled with non SC/ST candidates.

### सेन्दर होटल को बन्द करना

4439. श्री अखिलेश दासः क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने एयर इंडिया द्वारा संचालित सेन्टर होटल को तत्काल बन्द करने के संबंध में प्रबंधकों द्वारा दिए गए प्रस्ताव का अनुमोदन कर दिया है:
- (ख) क्या प्रबंधकों ने दिल्ली, मुम्बई और चेन्नई में संन्टूर होटलों के कार्यालयों को वन्द करने का निर्णय लिया है:
- (ग) विदेशी पर्यटकों को निवास और अन्य सुविधाएं देने के लिए एयर इंडिया ने किए प्रकार की वैकल्पिक व्यवस्था की है; और
- (घ) उपर्युक्त निर्णय के लिए कौन-कौन से कारक उत्तरादायी हैं?
- नागर विमानन मंत्री (श्री अनंत कृमार): (क) और (ख) भारतीय होटल निगमन जो सेंटार होटल समूह का संचालन करता है, के प्रबंधक-वर्ग द्वारा कोई ऐसा प्रस्ताव प्रस्तुत नहीं किया गया है।
  - (ग) और (घ) ये प्रश्न नहीं उठते।

# Leasing of 4 Jet Aircrafts from Foreign **Airlines**

- 4440. SHRI **SOLIPETA** RAMACHANDRAN REDDY: Will the Minister of CIVIL AVIATION pleased to state:
- (a) whether the new policy is against 4 Jet Aircrafts leased from foreign airlines; and
- (b) if so, the impact of termination of lease agreements of such Jet Airways operations?